

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/1276/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the rd23 February, 2021.

Sub:- **Casual Leave.**

Ref:- Email dated 20.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 20.02.2021 along with station leave permission from the morning of 20.02.2021 to the evening of 21.02.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/1277 dated 23.2.2021
Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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